1	Wri	itten	Answers	to
	C1	NT.	O'.'.	

Sl. N	No. Cities	No. of Children
39.	Patna	0
40.	Pune	0
41.	Raipur	0
42.	Rajkot	0
43.	Ranchi	0
44.	Srinagar	0
45.	Surat	0
46.	Thiruvananthapuram	2
47.	Thrissur	0
48.	Tiruchirapalli	0
49.	Vadodara	0
50.	Varanasi	0
51.	Vasai Virar	0
52.	Vijayawada	0
53.	Vishakhapatnam	0
	Total Cities	5

Source: Crime in India

## Traffic jams at Havelock Square, New Delhi

 $\dagger$ 1869. SHRI SHIV PRATAP SHUKLA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn towards the fact that a Red Light installed at Havelock Square in Central Delhi has been out of order for last ten years, and an urbanite has sent an e-mail to concerned police authorities in this regard;
- (b) whether it is also a fact that there are several schools in the said area and dysfunctional Red Light and inadequate deployment of Traffic Police lead to massive traffic jams during day time there; and
  - (c) if so, the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) As reported by Delhi Police, the status

<sup>†</sup>Original notice of the question was received in Hindi.

of functioning of two traffic blinker lights installed at Havelock Square (behind RML Hospital, near Gole Market) is as under:-

- (i) Blinker light at Havelock Square near Havelock School and N.P. Co-Ed. Sr. Secondary School between RML Red Light and GPO is functional. There is routine congestion during 'drop off and 'pick up' time of children for which adequate traffic staff is deployed.
- (ii) Another blinker light, installed near Kendriya Vidyalaya, Gole Market at Kali Bari Marg Crossing which was earlier not functional has now been made functional through overhead cables.

Delhi Police has also reported that 7 Traffic Police personnel are deployed in the area to regulate the traffic.

## Noise pollution by garbage vans in NDMC area

†1870. SHRI SHIV PRATAP SHUKLA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware that the garbage van of New Delhi Municipal Council (NDMC) causes noise pollution everyday by its ear-splitting announcements;
- (b) if so, whether Government is considering to find a better alternative to this ear-splitting announcement; and
  - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) NDMC is a body corporate which functions under the provisions of the New Delhi Municipal Council Act, 1994. The Central Government does not interfere in the day-to-day functioning of the NDMC. The New Delhi Municipal Council has intimated that the announcement is only to inform the people about the arrival of the garbage collection vehicles for door to door collection of garbage in NDMC area. It starts from 7.00 a.m. onwards and its decible noise is less than other vehicles and their horns on the road. The Ministry of Home Affairs has advised the NDMC to get the announcement decible level tested to look for any noise pollution and take necessary action accordingly.

<sup>†</sup>Original notice of the question was received in Hindi.